

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF DECEMBER-2015

DATE OF HEARING 01.12.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1..	586159/12	Opp. No. AMD-54484	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/S M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	586160/12	Opp. No. AMD-54485	M/s. Patel Field Marshal Industries, Rajkot / M/s. Madamser & Co., New Delhi V/S M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Aggarwal Associates, New Delhi	11.30 a.m.	Shri S. B. Palo Asst. Registrar	
3.	607215/07	Opp. No. AMD-55550	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot V/S M/s. Topland Engines Pvt. Ltd., Rajkot / M/s. Madamser & Co., New Delhi	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Two TM-16
4.	607214/07	Opp. No. AMD-55551	M/s. P. M. Diesels Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot V/S M/s. Topland Engines Pvt. Ltd., Rajkot / M/s. Madamser & Co., New Delhi	12.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Two TM-16

5.	1109233/07	Opp. No. AMD-138061	M/s. Remfry & Sagar, Gurgaon V/S M/s. Kumkum Engineering Works, Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-57
6.	906390/05	Opp. No. AMD-236936	M/s. Entod Pharmaceuticals Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Indiana Ophthalmics, Wadhwan City / M/s. K. C. Patel & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo Asst. Registrar	
7.	716818/05	Opp. No. AMD-133933	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Medico Labs, Ahmedabad	03.00 p.m.	Shri S. B. Palo Asst. Registrar	
8.	825296/05	Opp. No. AMD-207973	M/s. Martin & Harris Laboratories Ltd., Mumbai / Mr. Manoj G. Menda V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	03.30 p. m.	Shri S. B. Palo Asst. Registrar	
9.	886942/30	Opp. No. AMD-711226	M/s. Tradesafe, Jamnagar	03.45 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-6
10	734792/11	Opp. No. AMD-209655	M/s. E.I.D. Parry (India) Ltd., Chennai / M/s. Mohan Associates, Chennai V/S M/s. Prajapati Refractories, Thangadh / M/s. H. K. Acharya & Company, Ahmedabad	04.00 p. m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter

DATE OF HEARING 02.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	892498/12	Opp. No. AMD-212506	M/s. Guru Nanak Machinery Works, Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. S. K. Traders, Rajkot / M/s. Indus, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	1829102/05	Opp. No. AMD-792199	M/s. Depenning & Depenning, Kolkata V/S M/s. GSP Crop Science Private Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-57
3.	955420/05	Opp. No. AMD-200022	M/s. Biological E. Ltd., Mumbai / M/s. Kayser & Co., Mumbai V/S M/s. Bruken Life Care, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on evidence in reply under rule 52
4.	797452/05	Opp. No. AMD-246305	M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai V/S M/s. Aarpik Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	917397/05	Opp. No. AMD-238368	M/s. Stic Brand, Delhi / M/s. Mangla Registration Service, Delhi V/S M/s. Depson Pharma, Ahmedabad / M/s. Brahmhatt & Associates, Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	

6.	887877/17	Opp. No. AMD-208975	M/s. Century Plyboard (I) Ltd., Kolkata / M/s. Trade Mark Registration Bureau, Kolkata V/S M/s. RB Polymers Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	02.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter
7.	878979/24	Opp. No. AMD-241301	M/s. Vardhman Polytex Limited, Ludhiana / M/s. Worldwide Registration Bureau, New Delhi V/S Mr. Shah Kamleshkumar Champalal, Ahmedabad / M/s. Tradesafe, Ahmedabad	03.00 p.m.	Shri S. B. Palo Asst. Registrar	
8.	733638/14	Opp. No. AMD-196289	M/s. Tas & Co., Mumbai V/S M/s. Swistar International Private Limited, Ahmedabad	03.30 p.m.	Shri S. B. Palo Asst. Registrar	
9.	887879/17	Opp. No. AMD-208977	M/s. Century Plyboard (I) Ltd., Kolkata / M/s. Trade Mark Registration Bureau, Kolkata V/S M/s. RB Polymers Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	03.45 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter
10.	887878/17	Opp. No. AMD-208976	M/s. Century Plyboard (I) Ltd., Kolkata / M/s. Trade Mark Registration Bureau, Kolkata V/S M/s. RB Polymers Limited, Ahmedabad / M/s. Tradesafe, Jamnagar	04.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16, I. P. & Main Matter

DATE OF HEARING 03.12.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715444/05	Opp. No. AMD-231472	M/s. Bestochem Formulations (I) Ltd., Delhi / M/s. Ashoka Trade Marks Co., New Delhi V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
2.	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
3.	642617/29	Opp. No. AMD-204372	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
4.	642613/30	Opp. No. AMD-221431	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
5.	642618/29	Opp. No. AMD-204373	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad /M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
6.	853233/34	Opp. No. AMD-200373	M/s. J. M. Advertising & Marketing Pvt. Ltd., Mumbai V/S M/s. Shivam Products, Ahmedabad / M/s. Kuldip & Associates, New Delhi	12.00 p.m.	Shri S. B. Palo Asst. Registrar	

7.	931788/19	Opp. No. AMD-171669	Manju Chauhan, Udaipur / M/s. W. S. Kane & Co., Mumbai V/S M/s. Bell Granito Ceramica Limited, Baroda / M/s. Tas & Co., Mumbai	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
8.	948825/19	Opp. No. AMD-208663	M/s. Satyam Computer Services Limited, Secunderabad / M/s. Puthran & Associates, Chennai V/S Mr. Parsothambhai Nathubhai Patel, Rajkot / M/s. H. K. Acharya & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	
9.	772527/24	Opp. No. AMD-241725	M/s. General Exports & Credit Limited, Delhi V/S M/s. Arvind Polycot Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16
10.	1344134/05	Opp. No. AMD-210935	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S Mrs. Rajvi Vipul Bhagat, Mumbai	03.00	Shri S. B. Palo Asst. Registrar	Hearing on TM-57

DATE OF HEARING 07.12.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	950685/05	Opp. No. AMD-228165	M/s. Wockhardt Limited, Mumbai V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-57

2.	950687/05	Opp. No. AMD-177570	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo Asst. Registrar	
3.	560225/16	Opp. No. AMD-190827	M/s. Hindustan Pencils Limited, Mumbai / Mr. Sushant Singh (Advocate), New Delhi V/S M/s. Aptudet Industries, Ahmedabad / Mr. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	
4.	755969/25	Opp. No. AMD-244291	M/s. Depenning & Depenning, Chennai V/S M/s. Varun Win, Ahmedabad / M/s. Brahmbhatt & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	868759/24	Opp. No. AMD-176644	M/s. Spencer & Company Limited, Chennai / M/s. Depenning & Depenning, Chennai V/S M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Service, New Delhi	02.15 p.m.	Shri S. B. Palo Asst. Registrar	
6.	894515/05	Opp. No. AMD-188900	M/s. Depenning & Depenning, Mumbai V/S M/s. Depone Organics Pvt. Ltd., Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	02.30 p.m.	Shri S. B. Palo Asst. Registrar	

7.	883289/05	Opp. No. AMD-120696	M/s. Raptokos, Brett & Co. Ltd., Mumbai / Mr. Dakshesh B. Mehta, Ahmedabad V/S M/s. Adroit Health Care Pvt. Ltd., Ahmedabad / Mr. Chirag A. Shah Advocate, Ahmedabad	03.00 p.m.	Shri S. B. Palo Asst. Registrar	
8.	892892/05	Opp. No. AMD-117037	M/s. Lall & Sethi, New Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya	03.30 p.m.	Shri S. B. Palo Asst. Registrar	
9.	658397/05	Opp. No. AMD-178903	M/s. General Registration Service, Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	03.45 p.m.	Shri S. B. Palo Asst. Registrar	
10.	676049/05	Opp. No. AMD-105001	M/s. Eastern Medikit Ltd., Delhi / M/s. Madamsar & Co., New Delhi V/S M/s. Cadila Healthcare Ltd., Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	04.00 p.m.	Shri S. B. Palo Asst. Registrar	

DATE OF HEARING 08.12.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	874851/05	Opp. No. AMD-206010	M/s. Remfry & Sagar, Gurgaon V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	

2.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashi Industries, Bhavnagar / M/s. H. K. Acharya & Company, Ahmedabad	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16
3.	871457/03	Opp. No. AMD-229938	M/s. Depenning & Depenning, Chennai V/S M/s. Rayal Heena Products, Pali / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P.
4.	651191/08	Opp. No. AMD-181595	M/s. Depenning & Depenning, Chennai V/S M/s. J. T. Trivedi & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	807726/08	Opp. No. AMD- 181598	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	
6.	685654/05	Opp. No. AMD-194280	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Kamron Laboratories Ltd., Mehsana	02.15 p.m.	Shri S. B. Palo Asst. Registrar	
7.		Opp. No. AMD-194322	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Kamron Laboratories Ltd., Mehsana	02.15 p.m.	Shri S. B. Palo Asst. Registrar	

8.		Opp. No. AMD-221473	M/s. Cipla Limited, Mumbai V/S M/s. Saga Laboratories, Ahmedabad	03.00 p.m.	Shri S. B. Palo Asst. Registrar	
9.	730777/05	Opp. No. AMD-221815	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Saga Laboratories, Ahmedabad	03.00 p.m.	Shri S. B. Palo Asst. Registrar	

DATE OF HEARING 09.12.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	880262/29	Opp. No. AMD-716015	M/s. Dolat Industries, Rajkot V/S M/s. Krishna Oil Industries, Jamnagar / M/s. Tradesafe, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	854317/30	Opp. No. AMD-228749	M/s. Real Bakers Pvt. Ltd., Hyderabad / M/s. Rao & Rao, Secunderabad V/S M/s. Shreeji Food Works, Surat / M/s. Kolkata Trade Mark Service, Kolkata	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
3.	854317/30	Opp. No. AMD-228755	M/s. Dabur India Limited, New Delhi V/S M/s. Shreeji Food Works, Surat / M/s. Kolkata Trade Mark Service, Kolkata	11.30 a.m.	Shri S. B. Palo Asst. Registrar	

4.	598316/05	Opp. No. AMD-61111	M/s. L. S. Davar & Co., New Delhi V/S M/s. Troikaa Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-57
5.	893416/05	Opp. No. AMD-201071	M/s. Sun Pharmaceutical Industries Ltd., Mumbai V/S M/s. Indiana Ophthalmics, Wadhwan City / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
6.	797455/05	Opp. No. AMD-253789	M/s. Neon Laboratories Limited, Mumbai V/S M/s. Aarpik Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	
7.	885993/07	Opp. No. AMD-171211	M/s. Mandeep Engineering Works, Jalandhar / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Makwana Engineering Works, Bhavnagar / M/S. K. C. Patel & Co., Ahmedabad	02.30 p. m.	Shri S. B. Palo Asst. Registrar	
8.	827094/29	Opp. No. AMD-227048	M/s. B. P. Oil Mills Limited, Agra / M/s. Taj Trade Mark Agency, Agra V/S M/s. Aditya Oil Industries, Bharatpur / Mr. N. K. Arora, Agra / M/s. Ashoka Trade Marks Co., New Delhi	03.00 p. m.	Shri S. B. Palo Asst. Registrar	
9.		Opp. No. AMD-227105	M/s. Manoj Oil Industries, Morena / Mr. N. K. Arora, Agra V/S M/s. Aditya Oil Industries, Bharatpur / M/s. Ashoka Trade Marks Co., New Delhi	03.00 p.m.	Shri S. B. Palo Asst. Registrar	

10.	885677/07	Opp. No. AMD-258096	M/s. Honest Trading Co., Pvt. Ltd., Navsari / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Honest Manufacturers, Rajkot / Mr. Rameshbhai M. Ghodasara, Rajkot	03.30 p. m.	Shri S. B. Palo Asst. Registrar	
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DATE OF HEARING 10.12.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	612626/30	Rect. No. AMD-212772	M/s. Shri Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter
2.	612629/30	Opp. No. AMD-194932	M/s. Shree Bhagwati Flour Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter
3.	612627/30	Opp. No. AMD-194933	M/s. Shree Bhagwati Flour Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad V/S M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter

4.	832299/29	Opp. No. AMD-225055	M/s. Rajwadi Papad House, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Vijay Dairy Product, Bhavnagar / M/s. Tradesafe, Jamnagar	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	832018/19	Opp. No. AMD-713060	M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Amul Boards Private Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter
6.	883358/19	Opp. No. AMD-712903	M/s. Kaira District Co-Operative Milk Producers Union Ltd., Anand / M/s. Nanavati Associates, Ahmedabad V/S M/s. Amul Boards Private Limited, Kachchh / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo Asst. Registrar	
7.	985994/12	Opp. No. AMD-235346	M/s. Bombay Industrial Corporation, Delhi / M/s. S. M. Gupta & Co., Delhi V/S M/s. Bharat Industrial Corporation, Jodhpur / Dr. Ashok Soni, Jodhpur	03.00 p.m.	Shri S. B. Palo Asst. Registrar	
8.	721154/09	Opp. No. AMD-206906	M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Atul Plastic Industries, Jaipur / Mr. Kul Bhushan Marwaha, Jaipur	03.30 p. m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-5, I. P. & Review Petition

DATE OF HEARING 14.12.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	872544/34	Opp. No. AMD-164534	M/s. A. M. Industries, Jaipur / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Anas Enterprises, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	645911/09	Opp. No. AMD-81478	M/s. R. G. Cable Industries, Jaipur / M/s. G. S. Rijhwani & Co., Mumbai V/S M/s. Vimal Cables Limited, Mehsana / M/s. D. C. Dani & Associates, Ahmedabad	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
3.	738061/21	Opp. No. AMD-60893	M/s. Hindustan Sanitary ware & Industries Limited, Jhajjar (Haryana)/ M/s. United Overseas Trade Mark Co., New Delhi V/S M/s. Pankaj Ceramics, Thangadh	12:00 p.m.	Shri S. B. Palo Asst. Registrar	
4.	802650/05	Opp. No. AMD-228654	M/s. Neon Laboraories Limited, Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12:30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	857078/16	Opp. No. AMD-233446	M/s. Bennett Coleman & Company Limited, New Delhi / M/s. INTTL Advocare, New Delhi V/S M/s. Navbharat Travels, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	

6.	849652/30	Opp. No. AMD-230349	M/s. Navrang Tea Center, Jalgaon V/S M/s. Chandan Tea Enterprises, Ahmedabad / M/s. Raval & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo Asst. Registrar	
7.	670085/05	Opp. No. AMD-95714	M/s. Glaxosmithkline Pharmaceuticals Ltd., Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Agam & Gem Laboratories, Daman / M/s. R. K. Dewan & Co., Mumbai	03.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
8.	886741/30	Opp. No. AMD-248225	M/s. Ganesh Wheat Products Private Limited, Kolkata / M/s. Chakraborty & Associates, Kolkata V/S M/s. Gadiya Suppliers, Beawar / M/s. Y. J. Trivedi & Co., Ahmedabad	03.30 p.m.	Shri S. B. Palo Asst. Registrar	

DATE OF HEARING 15.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	733279/08	Opp. No. AMD-233597	M/s. Crystal International, Mumbai / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Electro Appliances, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	11.00 a.m.	Shri S. B. Palo Asst. Registrar	Hearing On TM-16
2.		Opp. No. AMD-229584	M/s. Kapoor Engineering Tools, Gwalior V/S M/s. Electro Appliances, Rajkot / M/s. Arjun T. Bhagat & Co., Mumbai	11.00 a.m.	Shri S. B. Palo Asst. Registrar	Hearing On TM-16

3.	900870/31	Opp. No. AMD-187539	M/s. Vinodkumar R. Shah H.U.F., Jalana / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Shreeji International, Sidhpur / M/s. Y. J. Trivedi & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo Asst. Registrar	
4.	821028/31	Opp. No. AMD-143132	M/s. R. K. Industries, Indore / M/s. G. S. Rijhwani & Co., Mumbai V/S M/s. S. R. Products, Jaipur / M/s. Anand & Anand, New Delhi	12.00 p.m.	Shri S. B. Palo Asst. Registrar	
5.	857081/34	Opp. No. AMD-247035	M/s. Kesarwani Zarada Bhandar, Allahabad / M/s. Anand & Anand, New Delhi V/S M/s. P. M. Products, Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
6.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, M/s. Glaxosmithkline Pharmaceuticals Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16
7.	728408/30	Opp. No. AMD-203136	M/s. New Jam Vijay Sweet Mart, Jamnagar V/S M/s. New Jam Vijay Farshan Mart, Jamnagar / Mr. Rameshbhai M. Ghudasara, Rajkot	02.30 p. m.	Shri S. B. Palo Asst. Registrar	
8.	728409/29	Opp. No. AMD-203137	M/s. New Jam Vijay Sweet Mart, Jamnagar V/S M/s. New Jam Vijay Farshan Mart, Jamnagar / Mr. Rameshbhai M. Ghudasara, Rajkot	02.30 p.m.	Shri S. B. Palo Asst. Registrar	

DATE OF HEARING 16.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	790389/21	Opp. No. AMD-206896	M/s. Marc Enterprises Pvt. Ltd., Delhi V/S M/s. Mudrika Ceramics India Ltd., Baroda / M/s. Y. J. Trivedi & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	742058/03	Opp. No. AMD-250884	M/s. Madamser & Co., New Delhi V/S M/s. Kenzel Products, Udaipur	11.30 a.m.	Shri S. B. Palo Asst. Registrar	
3.	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi V/S M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
4.	594874/19	Opp. No. AMD-161530	M/s. Ratilal Kalyanjibhai Patel, Ahmedabad / M/s. Tradesafe, Jamnagar V/S M/s. Rajesh Lime Suppliers, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	920940/05	Opp. No. AMD-206968	M/s. Ajanta Pharma Limited, Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	

6.	2320873/05	Opp. No. AMD-804278	M/s. Sun Pharmaceutical Industries Ltd., Mumbai V/S M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	02.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16
7.	2035569/05	Opp. No. AMD-813359	M/s. Aristo Pharmaceuticals Limited, Mumbai V/S M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	03.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16
8.	2347405/05	Opp. No. AMD-808222	M/s. Sun Pharmaceutical Industries Ltd., Mumbai V/S M/s. Unison Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	03.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16

DATE OF HEARING 17.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	872121/05	Opp. No. AMD-229666	M/s. Lall & Sethi, New Delhi V/S M/s. Torrent Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	868764/24	Opp. No. AMD-225805	M/s. Kochar Sung-up Acrylic Ltd., Amritsar / M/s. Grover & Associates, Delhi V/S M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Services, New Delhi	11.30 a.m.	Shri S. B. Palo Asst. Registrar	

3.	670566/05	Opp. No. AMD-63845	M/s. Lall & Sethi, New Delhi V/S M/s. Medico Labs, Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	
4.	570056/30	Opp. No. AMD-730532	M/s. Jayant Stores, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Rajwadi Tea, Patan, / M/s. J. T. Trivedi & Associates, Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P.

DATE OF HEARING 21.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.		Opp. No. AMD-233831	M/s. Aamodaa Pharmaceuticals, Bangalore / Mr. V. Ravi Advocate, Chennai V/S M/s. Lincoln Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	859346/05	Opp. No. AMD-230946	M/s. Noel Pharma, Hyderabad / M/s. Rao & Rao, Secunderabad V/S M/s. Lincoln Pharmaceuticals Limited, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
3.	885000/24	Opp. No. AMD-231540	M/s. Karnataka Co-Operative Milk Producers Federation Ltd., Banglore / Mr. V. Gopalakrishna, Banglore V/S M/s. Bhagwati Prints, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.	Shri S. B. Palo Asst. Registrar	

4.	871491/18	Opp. No. AMD-167052	M/s. W. S. Kane & Co., Mumbai V/S M/s. Belaben Madangopal Talwar, Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	878323/24	Opp. No. AMD-247726	M/s. Tulsi Sarres, Mumbai / M/s. Varikasery & Varikasery, Mumbai V/S M/s. S. C. Tax, Surat / M/s. Superfastaction Regn. Service, Surat	02.15 p. m.	Shri S. B. Palo Asst. Registrar	

DATE OF HEARING 22.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	930392/11	Opp. No. AMD-246774	M/s. Prabhat Plastic Industries, Delhi / M/s. Mangla Registration Service, Delhi V/S M/s. Lalpar Pottries, Morbi / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.		Opp. No. AMD-248214	M/s. Tata Motors Limited, Mumbai / M/s. Depenning & Depenning, Mumbai V/S M/s. Lalpar Pottries, Morbi / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
3.	880854/24	Opp. No. AMD-256126	M/s. Arviva Industries (India) Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Ashadeep Textile, Bhilwara / M/s. G. S. Rihwani & Co., Mumbai	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P.

4.	623689/30	Opp. No. AMD-198019	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi V/S M/s. Patel Chaturbhai Ranchodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter
5.	623690/30	Opp. No. AMD-198020	M/s. Paras Trading Company, Delhi / M/s. Sharp Trade Mark Co., New Delhi V/S M/s. Patel Chaturbhai Ranchodbhai & Co., Kheda / M/s. Y. J. Trivedi & Co., Ahmedabad	02.15 p.m.	Shri S. B. Palo Asst. Registrar	Hearing on I. P. & Main Matter

DATE OF HEARING 23.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	915668/05	Opp. No. AMD-234063	M/s. Medley Pharmaceuticals Ltd., Mumbai / M/s. Bharat Shah & Co., Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on I.P. & Main Matter
2.	1602414/17	Opp. No. AMD-740958	M/s. Duke Fashions (India) Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. Duke Plasto Technique Pvt. Ltd., Palanpur / M/s. Tradesafe, Ahmedabad	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing fixed for Implement ing the Court Order passed

3.	2083801/07	Opp. No. AMD-789001	M/s. Duke Fashions (India) Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. Duke Plasto Technique Pvt. Ltd., Palanpur / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	Hearing fixed for Implement ing the Court Order passed
4.	2038337/17	Opp. No. AMD-785511	M/s. Duke Fashions (India) Ltd., Ludhiana / M/s. Mahtta & Co., Ludhiana V/S M/s. Duke Plasto Technique Pvt. Ltd., Palanpur / M/s. Tradesafe, Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	Hearing fixed for Implement ing the Court Order passed

DATE OF HEARING 24.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	874855/05	Opp. No. AMD-247876	M/s. Anchor Medicare Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	797469/07	Opp. No. AMD-179895	M/s. Ranjan Narula Associates, Gurgaon V/S M/s. Comed Chemicals Ltd., Vadodara	11.30 a.m.	Shri S. B. Palo Asst. Registrar	
3.	779170/26	Opp. No. AMD-207684	M/s. Paresh Enterprises, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Hansam Industrial Corporation, Baroda / M/s. Kuldip & Associates, New Delhi	12.00 p.m.	Shri S. B. Palo Asst. Registrar	

4.	834285/31	Opp. No. AMD-192672	M/s. Vikarant Chemico Industries (P) Ltd., Kanpur / M/s. Madamser & Co., New Delhi V/S M/s. Solar Agrotech Pvt. Ltd., Rajkot / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
5.	957394/03	Opp. No. AMD-192672	Sree Rayalaseema Alkalies & Allied Chemicals Ltd., Kurnool / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Royal Products, Nausari / Mr. T. V. Patel, Navsari	02.15 p. m.	Shri S. B. Palo Asst. Registrar	

DATE OF HEARING 28.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	517322/07	Opp. No. AMD-50910	M/s. Kisan Toka Company, Jalandhar V/S M/s. Topland Engines Private Limited, Rajkot / M/s. Tradesafe, Jamnagar	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	2349331/05	Opp. No. AMD-820153	M/s. Indoco Remedies Limited, Mumbai	11.30 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-5
3.	871484/24	Opp. No. AMD-231975	M/s. Kagzi Brothers Ltd., Mumbai / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Sharda Spuntex Pvt. Ltd., Bhilwara	12.00 p.m.	Shri S. B. Palo Asst. Registrar	

4.	916236/09	Opp. No. AMD-149596	M/s. Surya Roshni Limited, New Delhi / M/s. Indian Trade Marks Company, Delhi V/S M/s. Wonder Appliances (P) Limited, Jodhpur / Mr. Sharad Agrawal Advocate, Jodhpur	12.30 p.m.	Shri S. B. Palo Asst. Registrar	
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DATE OF HEARING 29.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715087/30	Opp. No. AMD-711830	M/s. Vaidh Pt. Ram Gopal Mahesh Pahalwan Chaturvedi, Agra / M/s. S. K. Agarwal & Co., Agra V/S M/s. Mazda Restaurants Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	
2.	741988/05	Opp. No. AMD-205871	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad V/S M/s. Elysiom Pharmaceuticals Ltd., Baroda	11.30 a.m.	Shri S. B. Palo Asst. Registrar	
3.	791233/32	Opp. No. AMD-191295	M/s. Asal Lari Lappa Cold Drink House, Vadodara / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Larilappa Colddrink, Baroda / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo Asst. Registrar	
4.	868038/34	Opp. No. AMD-195270	Mr. Jashbhai P. Patel, Vapi / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Hasmukh Tobacco Stores, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo Asst. Registrar	

DATE OF HEARING 31.12.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	943130/16	Opp. No. AMD-230270	M/s. Hindustan Unilever Limited, Mumbai / M/s. Anand & Anand, New Delhi V/S M/s. Nirma Industries Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo Asst. Registrar	Hearing on TM-16 & Main Matter
